

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.725
TO BE ANSWERED ON 27.07.2015

COMMISSIONING OF NEW POWER PLANTS

725. SHRI ANAND SHARMA:

Will the Minister of **POWER**
be pleased to state:

- (a) the number of power plants commissioned during the years 2012, 2013 and 2014, along with the installed capacity of these plants;
- (b) the number of approvals given by the Ministry for new power plants and their installed capacity; and
- (c) the status of implementation of power projects granted approval during the last three years?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) : The number of power plants commissioned during the years 2012-13, 2013-14 and 2014-15, along with installed capacity are as under:

Year	No. of Power Projects commissioned	Installed Capacity (MW)
2012-13	45	20,622.8
2013-14	42	17,825.0
2014-15	40	22,566.3

(b) & (c) : Under the Electricity Act, 2003, generation of electricity has been delicensed. As such, Techno-Economic Clearance of Central Electricity Authority (CEA) is not required for thermal power projects. However, any generating company intending to set up a hydro electric project, involving a capital expenditure exceeding such sum, as may be notified by the Central Government, from time to time, is required to submit the Detailed Project Report (DPR) for concurrence of CEA.

During the last three years, CEA has accorded concurrence to 17 hydro electric projects with a total installed capacity of 10,393 MW, out of which, 3 projects have already been taken up for construction.
